

F.No. 01(01)/Tour/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

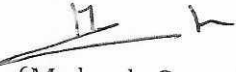
Date: 01.04.2026

**TOUR ORDER No. 20 OF 2026**

Hon'ble President is pleased to order tour in respect of the following Member as below:

Sl. No.	Member	From/To	Period	Reason
1.	Mr. M. M. Parthiban, Hon'ble Member (Technical)	Mumbai to CBI Court, Chennai	From 08.04.2026 to 11.04.2026	To attend the CBI Court proceedings as per summon in C.C. No. 10/2020 issued by XIV Addl. Special Court for CBI Cases, Chennai.

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Senior Member, CESTAT, Mumbai.
3. SPS to Mr. M. M. Parthiban, Hon'ble Member (Technical), CESTAT, Mumbai.
4. Deputy/Assistant Registrar, CESTAT, Mumbai.
5. Accounts section, CESTAT, New Delhi.
6. Website/Office copy.